GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA

UNSTARRED QUESTION NO -1686

ANSWERED ON – 15/03/2023

CRIF FUND FOR DEVELOPMENT OF ROAD IN MAHARASHTRA

1686. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;
- (b) if so, the details of such funds provided and utilised by Maharashtra for the purpose during the last three years and the current year;
- (c) the details of road development projects taken up in Maharashtra under CRIF during the said period and the time by which these projects are likely to be completed; and
- (d) the measures taken by Government to increase the road infrastructure in Maharashtra?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.
- (b) to (d) The Ministry considers release of funds to various State Governments/ UTs for State Road projects under CRIF Scheme based on proposals received from them along with submission of Utilization Certificates of funds released earlier under the scheme.

Details of accrual and release of funds for development and maintenance of State Roads under CRIF Scheme for the State of Maharashtra during each of the last three years and current year are as under: -

Rs. in Crore							
2019-20		2020-21		2021-22		2022-23 (Till 28.02.2023)	
Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release
728.84	629.83	683.27	675.84	683.8	390.27	783.19	710.15

A total of 276 State Road projects in a length of about 1,597 km amounting to Rs. 2,231 Crores were sanctioned / finalised under CRIF scheme for the State of Maharashtra during the last three years and the current year.

The above projects are targeted for completion in a phased manner by March, 2025.

The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of NHs is a continuous process and works on NHs are accordingly taken up as per inter-se priority, availability of funds, traffic density to keep the NHs in traffic worthy conditions. The length of NHs in the State of Maharashtra has been increased from about 6,249 km in March, 2014 to about 18,459 km at present.
